

made any specific provision in that regard for the general use of government servants.

**Shri V. P. Nayar:** In view of the importance of regular physical exercise to maintain health and also in view of better health being conducive to better work, may I know whether Government have taken any steps to ensure that whoever wants to play a game regularly and is in government service has the facilities at the place where he is given an official residence?

**Sardar Swaran Singh:** I think it is a very desirable suggestion not only for government servants but for non-government servants also, and Delhi with its population of over a million and a half does require such facilities. But on the point whether government servants as a class should be above others I have doubts.

**Shri Bogawat:** May I know if the out-houses attached to bungalows, seven thousand in number, which were unauthorisedly rented by government employees have all been vacated or there are still some such out-houses which have not yet been vacated?

**Sardar Swaran Singh:** That does not arise out of this question which relates to playgrounds.

### Karachi Industries Fair

\*5. **Shri Bogawat:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that there was picketing, stone-throwing and demonstration with some damage to the Indian stall in the Industries Fair at Karachi, held in October, 1955;

(b) if so, the extent of damage and the causes of such unruly acts;

(c) whether India made any protest against these violent acts; and

(d) if so, the reply of the Pakistan Government received in this regard?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes, Sir,

(b) Neon lights outside the Indian pavilion and some glass panes of ventilator were smashed as a result of stone-throwing by some of the demonstrators. The extent of damage caused was about Rs. 300/- Demonstrations were staged in front of the Indian pavilion to protest against the exhibition in it of a map of India showing Jammu and Kashmir State as part of India.

(c) and (d). Our High Commissioner in Pakistan had several discussions on this subject with the Pakistan Government.

Some persons were arrested by the Pakistan Government in the course of the demonstrations.

**Shri Bogawat:** May I know whether it is a fact that the unruly elements there had snatched away the Indian map and there was very little protection?

**Shri Anil K. Chanda:** The map was not snatched away. It was a very big map, 10 feet in length and breadth.

**Shri B. S. Murthy:** May I know whether the persons arrested are being proceeded against in the court of law?

**Shri Anil K. Chanda:** They were prosecuted, but they were let off by the Magistrate.

**Shri Barman:** May I know how our nationals in Karachi reacted to these demonstrations?

**Shri Anil K. Chanda:** They behaved with great dignity and calmness.

**Mr. Speaker:** Shri Kasliwal.

**Shri Badri Datt Pande:** Has the Pakistan Government expressed regret....

**Mr. Speaker:** Order, order. I have called Shri Kasliwal.

**Shri Kasliwal:** May I know whether our High Commissioner had any discussions with the Pakistan Government, and whether Government have any information as to whether the Government of Pakistan took any steps to stop these unruly and unseemly demonstrations?

**Shri Anil K. Chanda:** There were police guards before the pavilion, and on several occasions they made a lathi charge on the demonstrators.

**Shri Badri Datt Pande** rose—

### Flood Relief

\*6. **Chaudhri Muhammed Shafiq:** Will the Prime Minister be pleased to state:

(a) the total relief given to India by the foreign countries for the flood victims since the 1st July, 1955, country-wise;

(b) the kind of relief given;

(c) whether it has been distributed; and

(d) if so, the procedure adopted therefor?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). A statement showing contributions received in cash from foreign countries (including Indians overseas) for relief of